

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

**CORRIGENDUM TO
[ADJUDICATION ORDERS NOS.
(1) Order/SM/MKG/2021-22/12171
(2) Order/SM/MKG/2021-22/12172-12173
(3) Order/SM/MKG/2021-22/12174
(4) Order/SM/MKG/2021-22/12175]**

1. Whereas, the following Adjudication Order Nos.: -

- a. Order/SM/MG/2021-22/12171, in respect of Mr. Ankush Ashok Gupta, in the matter of Santowin Corporation Limited, has been passed on June 04, 2021;
- b. Order/SM/MG/2021-22/12172-12173, in respect of Santowin Corporation Limited and Mr. Ashok B. Gupta, in the matter of Santowin Corporation Limited, has been passed on June 04, 2021;
- c. Order/SM/MG/2021-22/12174, in respect of Mrs. Sushma Ashok Gupta, in the matter of Santowin Corporation Limited, has been passed on June 04, 2021; and
- d. Order/SM/MG/2021-22/12175, in respect of Mr. Akshat Ashok Gupta, in the matter of Santowin Corporation Limited, has been passed on June 04, 2021.

2. In the said Orders, typographical errors have occurred and are being rectified in the following manner:-

- a. On page 16 of Order No. Order/SM/MG/2021-22/12171, in respect of Mr. Ankush Ashok Gupta, the date "June 04, 2020" shall be read as "June 04, 2021"
- b. On page 28 of Order No. Order/SM/MG/2021-22/12172-12173, in respect of Santowin Corporation Limited and Mr. Ashok B. Gupta, the date "June 04, 2020" shall be read as "June 04, 2021"
- c. On page 16 of Order No. Order/SM/MG/2021-22/12174, in respect of Mrs. Sushma Ashok Gupta, the date "June 04, 2020" shall be read as "June 04, 2021"
- d. On page 17 of Order No. Order/SM/MG/2021-22/12175, in respect of Mr. Akshat Ashok Gupta, the date "June 04, 2020" shall be read as "June 04, 2021"

3. Other contents of the Adjudication Order Nos. Order/SM/MG/2021-22/12171, Order/SM/MG/2021-22/12172-12173, Order/SM/MG/2021-22/12174, and Order/SM/MG/2021-22/12175, shall remain unchanged.

4. Copies of this corrigendum shall be sent to the Noticees in the aforesaid orders and also to SEBI.

Date: June 25, 2021
Place: Mumbai

Soma Majumder
Adjudicating Officer